

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b).

Name of Organisation	Amount
	Rs.
1958-59 :	
1. Indian Academy of Fine Arts, Amritsar .	15,000
2. The Vishveshvar anand Vedic Research Institute, Hoshiarpur .	63,760
3. Jallianwalabagh National Memorial Trust, Amritsar .	2,04,060
1959-60 :	
1. The Vishveshvara and Vedic Research Institute, Hoshiarpur .	1,68,325
2. Sikh History Research Department, Khalsa College, Amritsar	7,500
3. Punjab Sahitya Akademi, Ludhiana	8,700
4. Jallianwalabagh National Memorial Trust, Amritsar	3,74,111

Pardons granted by the President or the Central Government

1173. { Shri D. C. Sharma:
Shri Pangarkar:

Will the Minister of **Home Affairs** be pleased to state the number of (i) murder cases and (ii) other cases in which pardons or remissions have been granted by the Central Government or the President during the period April, 1960 to October, 1960?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Death sentence was commuted to imprisonment for life in the case of 24 prisoners and remission of punishment was granted in seven cases, during the period from 1st April to 31st October, 1960.

Visas Issued to Foreigners

1174. { Shri D. C. Sharma:
Shri Pangarkar:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of foreigners to whom visas to visit India were issued during the third quarter of the year 1960; and

(b) the names of the countries to which these persons belong?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A statement giving the information received so far, is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 67].

Welfare of Scheduled Castes and Scheduled Tribes

1175. **Shri D. C. Sharma:** Will the Minister of **Home Affairs** be pleased to state:

(a) the amount sanctioned so far under the Second Five Year Plan for the welfare of Scheduled Castes and Scheduled Tribes in Delhi Territory; and

(b) the amount spent so far out of these allocations?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The following amount has been sanctioned so far.

Category	Amount (Rs. in lakhs)
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(i) Scheduled Tribes.	Nil
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(ii) Scheduled Castes	17.15
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(b) An amount of Rs. 12.15 lakhs has been spent out of the above allocation.

Per Capita Consumption of Petrol

1176. **Shri D. C. Sharma:** Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) what will be the *per capita* consumption of petrol in India at the